NOTIFICATION No. 26/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Pawan Kumar Jain, Principal Director General, Audit Customs and Central Excise (Emp Code: 392; D.O.B: 08.12.1959) from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 01.06.2019.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Ring Road, Mayapuri,
New Delhi-110064

Copy to:-
1. Shri Pawan Kumar Jain, Principal Director General, Audit, Customs and Central Excise, Delhi.
3. PS to FM/RS/AS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/ Pr. Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.